

**HIGH COURT OF TRIPURA
AGARTALA**

NoF.29(6)-HC/2018/ 6077

13th April, 2018

NOTIFICATION

Applications are hereby invited from the eligible Advocates having 10 year practising experience at the Bar for designation as Senior Advocate in the High Court of Tripura as per the prescribed format available in the Official Website of the High Court of Tripura (<http://thc.nic.in>).

The willing Advocates have to submit their applications, duly filled in, with necessary enclosures to the Secretary, Committee for designation of Senior Advocates, High Court of Tripura **through e-mail (adebbarma@aij.gov.in)** positively **by 05th June, 2018**. A hard copy of such application along with all necessary enclosures shall reach to the Office of the Secretary, Committee for designation of Senior Advocates, High Court of Tripura **by 11th June, 2018 within office hours**.

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

NoF.29(6)-HC/2018/ 6078 - 126

13th April, 2018

Copy to: -

01. The Advocate General, Tripura, Agartala;
02. The Chairman, Bar Council of Tripura, Agartala;
03. Shri S. M. Chakraborty, Senior Advocate, High Court of Tripura, Agartala;
04. The Secretary, High Court Bar Association, Agartala;
05. The Secretary, Tripura Bar Association, Agartala;
06. The Secretary, District Bar Association, Udaipur, Gomati District/Unakoti District Bar Association, Kailashahar, Unakoti District/Belonia Bar Association, Belonia, South Tripura District/Dharmanagar Bar Association, Dharmanagar, North Tripura District;
07. The Secretary, Bishalgarh Bar Association, Bishalgarh, Sepahijala District/Sonamura Bar Association, Sonamura, Sepahijala District/Khowai Bar Association, Khowai, Khowai District/Kamalpur Bar Association, Kamalpur, Dhalai District/Kanchanpur Bar Association, Kanchanpur, North Tripura District/Longtharai Valley Bar Association, Longtharai Valley, Dhalai District/Gandachhera Bar Association, Gandachhera, Dhalai District/Amarpur Bar Association, Amarpur, Gomati District/Sabroom Bar Association, Sabroom, South Tripura District;
08. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
09. The Public Prosecutor, High Court of Tripura, Agartala;

10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;
13. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Senior Protocol Officer, High Court of Tripura, Agartala;
17. The Joint Registrar, High Court of Tripura, Agartala;
18. All the Deputy Registrars, High Court of Tripura, Agartala;
19. The Chief Librarian, High Court of Tripura, Agartala;
20. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
21. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
22. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
23. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura and in the official websites of all the Judicial Districts of Tripura;
24. Notice Board of the Court-house; and
25. Order File.

REGISTRAR (JUDICIAL)